

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. TCP 27/2014

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- Balkrishna Jagannath Shetty
V/s
Shri Subhash S. Shetty

Section: 397-398 of Companies Act, 1956

ORDER

Adv. Arti Subhash Choudhari appeared for the Petitioner/Applicant. Adv. Haresh Gada i/b Adv. Chirag Vajani appeared for Respondents/Corporate Debtor. At the request of the arguing counsel for the Petitioner, list this matter on **23.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)